



2026:AHC:26627

**HIGH COURT OF JUDICATURE AT ALLAHABAD**

**WRIT - C No. - 3430 of 2026**

Pyare Lal

.....Petitioner(s)

Versus

State Of U.P. And 7 Others

.....Respondent(s)

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|---------------------------|---|------------------|
| Counsel for Petitioner(s) | : | Arun Kumar Singh |
| Counsel for Respondent(s) | : | C.S.C.           |

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**Court No. - 6**

**HON'BLE PRAKASH PADIA, J.**

1. After some arguments, a prayer has been made by learned counsel for the petitioner to dismiss the present petition as withdrawn with liberty to approach the authorities.
2. This prayer has not been opposed by learned counsel for the respondents.
3. Accordingly, the writ petition is dismissed as withdrawn with liberty as prayed.

**(Prakash Padia,J.)**

**February 6, 2026**

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